

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.681/2001

New Delhi, this the 2nd day of May, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Chandra Prakash Verma
s/o late Shri B.L. Verma
r/o H.No. M-33, B-4, Janta Flats,
Dilshad Garden: Delhi.

... Applicant
(By Advocate: None)

V E R S U S

1. Union of India (Through its Secretary)
Ministry of Tourism & Civil Aviation)
Rajeev Gandhi Bhawan (near Safdarjang Airport)
New Delhi.
2. Air India (Through its General Manager)
Terminal-2, I.G.I. Airport: New Delhi.
... Respondents

ORDER (ORAL)

By Shri Kuldip Singh, Member (J):

None present for the applicant even on the second call. No one is appearing for the applicant since 9.4.2001. I think applicant is no longer interested to pursue this case, which is accordingly dismissed for default and non-prosecution.


(KULDIP SINGH)

MEMBER (J)